

hospital authorities in connection with the payment of overtime allowance in lieu of their performing excess hours of duty after their stipulated duty period; and

(b) if so, the details thereof and the action taken so far in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN): LASKAR): (a) and (b). The Telephone Operators have not submitted any representation regarding extra hours of duty performed by them. They, however, wanted to be treated at par with the Telephone Operators in other Government Hospitals. Only in respect of duty performed by them on the three national holidays, namely 26th January, 15th August, and 2nd October, they want that arrangements should be made for payment of overtime allowance at double the normal rates. The matter is under consideration.

डाक्टरों की मांगों की जांच के लिए समिति का गठन

3529. श्री मूल चन्द डोगा : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने यह आश्वासन दिया था कि दिल्ली के जूनियर डाक्टरों को अन्तरिम राहत देने के प्रश्न और अन्य मांगों की जांच करने के लिए तुरन्त एक समिति गठित की जाएगी ;

(ख) यदि हां, तो समिति गठित कर ली गई है ; और

(ग) यदि हां, तो इसके सदस्यों के नाम क्या हैं ?

स्वास्थ्य तथा परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री निहार रंजन लस्कर) :

(क) जी नहीं ।

(ख) और (ग) ये प्रश्न नहीं उठते ।

Assam shown as a Separatt Country
By ISCON

3530. SHRI RAJNATH SONKAR
SHASTRI:

SHRI JAGPAL SINGH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to the Press reports appearing in Hindustan Times dated 11th November, 1980 stating that according to the official document of the International Society of Krishna Consciousness (ISCON) Assam has been excluded from India and shown as a separate country; and

(b) if so, reaction of Government with regard thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SRI P. V. NARASIMHA RAO): (a) Yes, Sir. The International Life Membership Trust of International Society for Krishna Consciousness (ISKCON) with a registered office in London, has issued a document known as "official international life membership passport" to all life members of the society. On the basis of this document any member can get assistance from ISKCON centres all round the world. Page 19 of this document lists all these centres. After the name of each city wherein the Society has a centre, the name of the country is mentioned. However, in the case of Gauhati, instead of India, Assam is mentioned after the name of the city.

(b) The matter was taken up by the Ministry of External Affairs with the Society's representative in New Delhi as well as by the Consulate General of India in New York with ISKCON officials. The High Commission of India in London is also taking up this matter with the ISKCON Headquarters in London. The Society has confirmed in writing that Assam writ-

ten after Gauhati is a misprint and that there was no deliberate intention on the part of the Society to indicate that Assam is not a part of India. The Society has also assured that they would ensure that passports are suitably amended by replacing the word "Assam by India". Further the Society has expressed regret about this error.

ISKCON Headquarters in London and in the United States are being requested to rectify this error of misprint within a month in all its documents:

(a) by withdrawing the documents with the misprint about Gauhati and

(b) ensuring that the new document issued describes Gauhati correctly with India as the name of the country where the city belongs in the appropriate columns.

(c) If this is not done within the time frame suggested, appropriate corrective action would be taken by the concerned Departments of the Government of India in regard to the members and activities of this organisation in India.

Seniority of Telephone Operators in Sucheta Kripalani Hospital, New Delhi

3531. SHRI JAI NARAIN ROAT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the reply given to Unstarred Question No. 4592 on 17th July, 1980 regarding seniority of telephone operators in Sucheta Kripalani Hospital, New Delhi and state:

(a) whether it is a fact that consequent to the approval of merger, special pay is being paid to the Telephone Operators with effect from 1st October, 1978 and not from 1st January, 1973;

(b) whether it is also a fact that the telephone operators have repeatedly represented for the payment of special pay with effect from 1st January, 1973 or from their date of appointment as telephone operators in the Hospital; and

(c) if so, what steps Government have taken to make the payment to the telephone operators with effect from 1st January, 1973 or from their date of appointment?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) and (b). Yes.

(c) The various points raised in the representations of the Telephone Operators relating to their merger with the Clerical Cadre which included the question of special pay also, were considered in consultation with the Department of Personnel and Administrative Reforms and the requisite clarifications were communicated to them in July, 1979. Further, they were asked to give an undertaking regarding their willingness or otherwise for being merged with the Clerical Cadre, before the merger was effected. The requisite undertakings have not so far been received from the Telephone Operators who, instead, have submitted fresh representations in this regard.

12.00 hrs.

RE. ADJOURNMENT MOTIONS ETC.

श्री तारिक अन्वर (कटिहार) :
नव भारत टाइम्स में आज जो खबर छपी है और जिस में यह कहा गया है कि पश्चिम बंगाल के मार्क्सवादियों ने—

अध्यक्ष महोदय : मेरे पास आ कर बात कीजिये ।

श्री तारिक अन्वर : मैंने इस पर कलिंग एटेंशन दिया है । मुझे बोलने दिया जाए ।

अध्यक्ष महोदय : आप मेरे साथ आ कर बात कीजिये ।
The questions about Calling Attention cannot be discussed here.

SHRI HARIKESH BAHADUR (Gorakhpur): Sir, I have given a Calling Attention on the tortured death of Sepoy Kunjan Lazer in Delhi Cantonment.